

Their emoluments and other service conditions should be adequate and satisfactory having regard to their qualifications and responsibilities."

The recommendations of the Kothari Commission were brought to the notice of the various State Governments and Union Territories.

(c) Does not arise.

Acreage of Land in the Neil and Havelock Islands

1037. SHRI NARASINGHA PRASAD NANDA:
SHRI V. C. KESAVA RAO:
SHRI S. K. VAISHAM.
PAYEN:
SHRI JAGDISH PRASAD MATHUR:
SHRI YOGENDRA MAKWANA:
SHRI VISHWANATHA MENON:
SHRI BIR CHANDRA DEB BURMAN:
SHRIMATI AMBIKA SONI:
SHRI NAGESHWAR PRASAD SHAHI:
SHRIMATI RAJINDER KAUR:
SHRI AHMAD HOSSAIN MONDAL:
SHRI S. A. KHAJA MOHIDEEN:
SHRIMATI PRATIMA BOSE:
PROF. N. M. KAMBLE:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the total acreage of land available in the Neil and Havelock Islands, respectively, in the Andaman and Nicobar Islands; and

(b) what is the acreage of land given to each settler in each Island;

(c) whether there is any proposal to allot more lands to the settlers in these Islands;

(d) if so, what are the details thereof; and

(e) if not, what are the reasons therefor; and to what use the surplus land will be made?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Varieties of Spices in the Sipighat Agriculture Farm in Andaman and Nicobar

1038. SHRI NARASINGHA PRASAD NANDA:
SHRI S. K. VAISHAM.
PAYEN:
SHRI V. C. KESAVA RAO:
SHRI JAGDISH PRASAD MATHUR:
SHRI YOGENDRA MAKWANA:
SHRI SADASIV BAGAIKAR:
SHRI VISHWANATHA MENON:
SHRI BIR CHANDRA DEB BURMAN:
SHRI NAGESHWAR PRASAD SHAHI:
SHRIMATI RAJINDER KAUR:
SHRI AHMAD HOSSAIN MONDAL:
SHRI S. A. KHAJA MOHIDEEN:
SHRIMATI PRATIMA BOSE:
PROF. N. M. KAMBLE:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Sipighat Agriculture Farm of the Andaman and Nicobar Administration is developing various varieties of spices in the farm;

(b) if so, what are the details of these spices which have so far grown on experimental basis in the Farm;

(c) what proposals have been formulated under the Sixth Five Year Plan for growing spices on large scale basis at the Farm;

(d) what incentives are being given to the employees who are developing these spices;

(e) whether it is a fact that a vacancy in the senior grade is lying vacant in Sipighat for a long period;

(f) if so, what are the reasons therefor; and

(g) what are the reasons for which the next senior man is not given this post?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):

(a) the Sipighat Agriculture Farm of Andaman and Nicobar Administration is conducting adaptive trials on certain spices to assess their suitability for the agroclimatic conditions of the Islands.

(b) the spices that are being grown on an experimental basis on the farm are clove, nutmeg, cinnamon, black papper and ginger.

(c) comprehensive development programme for spices on the Islands have been drawn up during the Sixth Plan and the work on the farm is oriented to subserve this objective.

(d) no special incentives are given to the employees who are engaged for developing spices.

(e) a post of Research Officer created in August, 1977 is vacant.

(f) the post could not be filled as the recruitment rules for the same are yet to be finalised.

(g) does not arise as the recruitment rules are yet to be finalised.

Drinking water in the villages of Andaman and Nicobar Islands

1039. SHRI V. C. KESAVA RAO:
SHRI S. K. VAISHAM-
PAYEN:
SHRI JAGDISH PRASAD
MATHUR:
SHRI YOGENDRA MAK-
WANA:
SHRI BIR CHANDRA DEB
BURMAN:
SHRIMATI AMBIKA SONI:
SHRI NAGESHWAR PRA-
SAD SHAHI:
SHRIMATI RAJINDER
KAUR:
SHRI AHMAD HOSSAIN
MONDAL:
SHRI S. A. KHAJA
MOHIDEEN:
PROF. N. M. KAMBLE:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of villages in each district in Andaman and Nicobar Islands;

(b) the number of villages which have been provided drinking water facilities in each district;

(c) the number of villages proposed to be provided drinking water facilities in each district during the Sixth Five Year Plan; and

(d) by when all the villages in the Islands will be provided drinking water facilities?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.